

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1090
ANSWERED ON:04.03.2013
HUMAN RIGHTS DIVISION IN ARMY
Jeyadural Shri S. R.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has established Human Rights Division in Army;
- (b) if so, the number of Complaints of different nature received in the Army's Human Rights Division during each of the last three years and the current year, State-wise;
- (c) the action taken by the authorities on these complaints; and
- (d) the steps taken by the Government to strengthen the Human Rights Division of the Army?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): The Government has established a Human Rights Cell in the Army. The State-wise details of the complaints received in the above Cell during last three years and current year are as follows:-

Year	North Eastern States	J&K	Other States	Total
2010	29	18	10	57
2011	25	05	03	33
2012	26	04	07	37
2013 (Till date)	51	-	-	51
Total	131	27	20	178

Army takes suitable action to dispose of above complaints in consultation with units / formations and other agencies concerned in the matter. Further, in order to strengthen Human Rights Division, the Human Rights set up has been expanded down till Corps level.